COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017

Dated: 7th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:Azure Photovoltaic Private Limited.... Appellant(s)Vs.Vs.Gulbarga Electricity Supply Corporation Limited & Anr..... Respondent(s)

<u>ORDER</u>

The matter could not be taken up due to administrative reasons.

List the matter on <u>10.01.2018.</u>

COURT MASTER